

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES  
LOK SABHA  
UNSTARRED QUESTION NO 2691  
TO BE ANSWERED ON THE 2<sup>ND</sup> AUGUST, 2016

**ASSISTANCE FOR CONTROLLING ANIMAL DISEASE**

2691. SHRI ANANDRAO ADSUL:  
SHRI SHRIRANG APPA BARNE:  
SHRI DHARMENDRA YADAV:  
SHRI ADHALRAO PATIL SHIVAJIRAO:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और कृषक कल्याण मंत्री be pleased to State:

- (a) whether the Union Government is providing assistance to the State Governments for the control of animal disease and scientific management and upgradation of genetic resources, if so, the details thereof during the last two years, State-wise;
- (b) the share of the assistance provided by the Union Government for the scheme implemented for the said purpose;
- (c) whether it is a fact that the aforesaid assistance has been reduced by the Union Government during the last one year, if so, the details therefor;
- (d) whether the State Governments have requested the Union Government to restore full central assistance for the said scheme; and
- (e) if so, the steps taken by the Union Government thereon?

**ANSWER**

**THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
(SHRI SUDARSHAN BHAGAT)**

(a). Yes, the Department of Animal Husbandry, Dairying and Fisheries is implementing Rastriya Pashudhan Vikas Yojna, an umbrella scheme under which assistance is provided to the State Governments for control of animal disease and the details of the Scheme are as under:

(i) Livestock Health and Disease Control Scheme (LH&DC) by which the assistance is provided to State/ UT's Governments for the control of animal disease through the following nine components. The detail of the funds released during last two years is at Annexure I:

- a) Assistance to States for Control of Animal Diseases (ASCAD)
- b) Foot and Mouth Disease-Control Programme (FMD-CP)
- c) Professional Efficiency Development (PED)
- d) National Project for Rinderpest Surveillance and Monitoring (NPRSM)
- e) National Animal Disease Reporting System (NADRS)

- f) Peste des Petits Ruminants Control Programme (PPR-CP)
- g) Brucellosis Control Programme
- h) Establishment and Strengthening of existing Veterinary Hospitals and Dispensaries (ESVHD)
- i) Classical Swine Fever Control Programme

(ii) As regards to providing assistance for scientific management and up-gradation of genetic resources, the Department of Animal Husbandry, Dairying and Fisheries is implementing following programmes:

- National Programme for Bovine Breeding and Dairy Development (NPBBDD)
- Rashtriya Gokul Mission (RGM)
- National Livestock Mission under which assistance is provided to the State Government and Union Territories (UTs) for conservation of threatened breeds, strengthening and modernization of State sheep, goat, poultry and Pig farms.

The details of the funds released for above mentioned schemes during the period of last two years are at **Annexure II** and **Annexure III**.

(b) The share of the assistance provided by the Union Government to the State Government with regard to schemes mentioned above and,

(c) The funding pattern of the “Rashtriya Pashudhan Vikas Yojana” including Livestock Health and Disease control and National Livestock Mission has been changed from 2015-16. The funding pattern during 2014-15 vis-à-vis 2015-16 is at **Annexure IV**.

(d) Some of the State Governments requested Central Government to restore 100 % Central assistance in respect of Foot and Mouth Disease Control Programme.

(e) Department of Animal Husbandry, Dairying and Fisheries took up the matter with Ministry of Finance requesting to restore the funding pattern for Foot and Mouth Disease Control Programme to 100% and to provide the required amount for the said scheme.

## Release of Funds under LH &amp; DC Scheme to States (Rs. in Lakhs)

S. No.	Programmes States/UTs	ASCAD		FMD-CP	
		2014-15	2015-16	2014-15	2015-16
1	Andhra Pradesh	0.00	0.00	0.00	482.06
2	Arunachal Pradesh	240.83	295.02	0.00	0.00
3	Assam		200.00	0.00	0.00
4	Bihar	208.02	200.00	970.00	750.00
5	Chhattisgarh	500.00	400.00	0.00	0.00
6	Goa	0.00	0.00	0.00	3.66
7	Gujarat	1500.00	179.50	550.00	625.28
8	Haryana	0.00	125.00	0.00	227.29
9	Himachal Pradesh	4000	280.46	0.00	0.00
10	Jammu & Kashmir	745.47	0.00	0.00	0.00
11	Jharkhand	0.00	89.09	0.00	0.00
12	Karnataka	584.12	600.00	650.00	519.40
13	Kerala	125.80	400.00	132.00	85.40
14	Madhya Pradesh	900.00	300.00	0.00	0.00
15	Maharashtra	351.56	83.44	708.00	817.10
16	Manipur	300.00	300.00	0.00	0.00
17	Meghalaya	150.00	0.00	0.00	0.00
18	Mizoram	0.00	200.00	0.00	0.00
19	Nagaland	0.00	178.35	0.00	0.00
20	Odisha	400.00	600.00	0.00	0.00
21	Punjab	0.00	50.00	30.00	233.01
22	Rajasthan	500.00	0.00	800.00	570.00
23	Sikkim	0.00	0.00	0.00	0.00
24	Tamil Nadu	0.00	0.00	550.00	379.80
25	Telangana	0.00	0.00	0.00	362.00
26	Tripura	0.00	0.00	0.00	0.00
27	Uttar Pradesh	200.00	0.00	700.00	1034.00
28	Uttarakhand	196.96	132.51	0.00	0.00
29	West Bengal		300.00	0.00	0.00
30	A&N Islands	10.00	0.00	3.00	5.57
31	Chandigarh	5.00	0.00		
32	D&N Haveli	0.00	0.00	0.00	4.57
33	Daman & Diu	0.00	0.00	0.00	1.21
34	Delhi	0.00	0.00	0.00	11.14
35	Lakshadweep	0.00	0.00	1.00	1.24
36	Puducherry	0.00	0.00	3.00	3.86
	<b>Total</b>	<b>7317.76</b>	<b>4913.37</b>	<b>5097.00</b>	<b>6116.59</b>

S. No.	Programmes States/UTs	PED		NPRSM	
		2014-15	2015-16	2014-15	2015-16
1	Andhra Pradesh	0.00	6.20	12.00	0.00
2	Arunachal Pradesh	0.00	8.00	0.00	10.00
3	Assam	0.00	0.00	0.00	0.00
4	Bihar	0.00	0.00	0.00	0.00
5	Chhattisgarh	15.00	0.00	0.00	0.00
6	Goa	0.00	8.50	0.00	0.00
7	Gujarat	15.00	14.00	20.00	15.00
8	Haryana	10.00	6.00	0.00	0.00
9	Himachal Pradesh	10.00	6.00	11.81	0.00
10	Jammu & Kashmir	0.00	0.00	0.00	0.00
11	Jharkhand	0.00	0.00	0.00	0.00
12	Karnataka	20.00	10.00	5.00	5.00
13	Kerala	15.00	0.00	16.13	
14	Madhya Pradesh	20.00	15.00	20.00	15.00
15	Maharashtra	0.00	15.00	17.50	15.20
16	Manipur	0.00	6.00	0.00	9.00
17	Meghalaya	0.00	8.00	10.00	10.00
18	Mizoram	0.00	15.00	0.00	10.00
19	Nagaland	0.00	15.00	10.00	9.00
20	Odisha	0.00	1.00	0.00	0.00
21	Punjab	7.00		0.00	4.00
22	Rajasthan	13.00	12.00	8.69	13.56
23	Sikkim	0.00	0.00	9.99	10.00
24	Tamil Nadu	0.00	3.00	19.29	19.56
25	Telangana	0.00	6.00	8.32	0.00
26	Tripura	0.00	0.00	0.00	0.00
27	Uttar Pradesh	15.00	15.00	15.45	20.13
28	Uttarakhand	15.00	6.93	7.95	0.00
29	West Bengal	0.00	15.00	0.00	15.00
30	A&N Islands	0.00	5.00	4.94	0.00
31	Chandigarh	0.00	0.00	0.00	0.00
32	D&N Haveli	0.00	0.00	0.00	0.00
33	Daman & Diu	0.00	0.00	0.00	0.00
34	Delhi	0.00	0.00	0.00	0.00
35	Lakshadweep	0.00	0.00	0.00	0.00
36	Puducherry	0.00	6.60	0.00	0.00
	Others	0.00	0.00	0.00	0.00
	VCI	0.00	0.00	0.00	0.00
		<b>155.00</b>	<b>203.23</b>	<b>197.07</b>	<b>180.45</b>

## Annexure-I contd

S. No.	Programmes States/UTs	NADRS		ESVHD	
		2014-15	2015-16	2014-15	2015-16
1	Andhra Pradesh	0.00	5.00	0.00	0.00
2	Arunachal Pradesh	0.00	5.00	206.80	62.58
3	Assam	0.00	0.00	0.00	0.00
4	Bihar	0.00	0.00	0.00	0.00
5	Chhattisgarh	0.00	0.00	300.00	0.00
6	Goa	0.00	0.00	0.00	0.00
7	Gujarat	0.00	0.00	0.00	0.00
8	Haryana	0.00	5.00	0.00	0.00
9	Himachal Pradesh	5.00	5.00	500.00	0.00
10	Jammu & Kashmir	0.00	0.00	0.00	0.00
11	Jharkhand	0.00	0.00	0.00	0.00
12	Karnataka	5.00	0.00	187.50	0.00
13	Kerala	5.00	0.00	0.00	0.00
14	Madhya Pradesh	5.00	5.00	0.00	0.00
15	Maharashtra	0.00	5.00	0.00	0.00
16	Manipur	5.00	0.00	0.00	337.43
17	Meghalaya	0.00	0.00	0.00	0.00
18	Mizoram	0.00	5.00	0.00	0.00
19	Nagaland	0.00	0.00	0.00	153.00
20	Odisha	0.00	5.00	0.00	154.14
21	Punjab	0.00	0.00	0.00	432.38
22	Rajasthan	5.00	0.00	0.00	0.00
23	Sikkim	0.00	0.00	193.11	0.00
24	Tamil Nadu	5.00	0.00	0.00	0.00
25	Telangana	0.00	5.00	0.00	0.00
26	Tripura	0.00	0.00	0.00	0.00
27	Uttar Pradesh	5.00	5.00	566.63	0.00
28	Uttarakhand	5.00	5.00	0.00	0.00
29	West Bengal	0.00	5.00	0.00	0.00
30	A&N Islands	0.00	5.00	0.00	1.00
31	Chandigarh	0.00	0.00	0.00	0.00
32	D&N Haveli	0.00	0.00	0.00	0.00
33	Daman & Diu	0.00	0.00	0.00	0.00
34	Delhi	0.00	0.00	0.00	0.00
35	Lakshadweep	0.00	0.00	0.00	0.00
36	Puducherry	0.00	0.00	0.00	0.00
	Others	0.00	0.00	0.00	0.00
	NIC	0.00	0.00	0.00	0.00
		<b>45.00</b>	<b>65.00</b>	<b>1954.035</b>	<b>1140.51</b>

S. No.	Programmes States/UTs	PPR-CP		Brucellosis-CP	
		2014-15	2015-16	2014-15	2015-16
1	Andhra Pradesh	0.00	0.00	31.86	0.00
2	Arunachal Pradesh	14.18	10.56	27.42	33.05
3	Assam		250.75		0.00
4	Bihar	200.00	134.17	131.50	0.00
5	Chhattisgarh	0.00	80.57	0.00	0.00
6	Goa	0.00	0.00	0.00	0.00
7	Gujarat	0.00	137.33	150.00	0.00
8	Haryana	0.00	10.58		0.00
9	Himachal Pradesh	42.73	10.00	21.25	0.00
10	Jammu & Kashmir	0.00	40.00	0.00	0.00
11	Jharkhand	0.00	0.00	0.00	0.00
12	Karnataka	73.94	0.00	141.60	173.15
13	Kerala	0.00	0.00	0.00	0.00
14	Madhya Pradesh	0.00	0.00	0.00	51.85
15	Maharashtra	107.00	0.00	0.00	0.00
16	Manipur	0.00	1.72	0.00	6.50
17	Meghalaya	0.00	0.00	15.48	18.18
18	Mizoram	0.00	0.00		0.00
19	Nagaland	29.97	6.75	39.10	28.35
20	Odisha	0.00	153.40	37.25	0.00
21	Punjab	29.90	0.00	0.00	0.00
22	Rajasthan	0.00	0.00	0.00	0.00
23	Sikkim	0.00	0.00	0.00	0.00
24	Tamil Nadu	0.00	0.00	0.00	0.00
25	Telangana	0.00	0.00	0.00	0.00
26	Tripura	0.00	0.00	0.00	0.00
27	Uttar Pradesh	104.00	260.18	0.00	0.00
28	Uttarakhand	45.44	15.58	0.00	0.00
29	West Bengal	391.00	67.40	0.00	0.00
30	A&N Islands	0.00	0.00	0.00	0.00
31	Chandigarh	0.00	0.00	0.45	0.00
32	D&N Haveli	0.00	0.00	0.00	0.00
33	Daman & Diu	0.00	0.00	0.00	0.00
34	Delhi	0.00	0.00	0.00	0.00
35	Lakshadweep	0.00	0.00	0.00	0.00
36	Puducherry	0.00	0.00	0.00	0.00
		<b>1038.159</b>	<b>1178.986</b>	<b>595.91</b>	<b>311.08</b>

**Release of Funds under LH & DC Scheme (Rs. in Lakhs))**

<b>CSF-CP</b>			
<b>S. No</b>	<b>State</b>	<b>2014-15</b>	<b>2015-16</b>
1	Assam	0	0
2	Arunachal Pradesh	42.75	43.2
3	Manipur	50	0
4	Meghalaya	49.5	9.9
5	Mizoram	0	40.23
6	Nagaland	0	64.53
7	Sikkim	0	0
8	Tripura	7.75	0
	<b>Total</b>	<b>150</b>	<b>157.86</b>

**Annexure-II**

**Fund released under National Programme for Bovine Breeding component of National Project for Bovine Breeding and Dairy Development (NPBB&DD)**

**(Rs. in lakhs)**

S. No.	State/UTs	National Project For Cattle & Buffalo Breeding		National Programme Bovine Breeding*	
		2012-13	2013-14	2014-15	2015-16
1	Andhra Pradesh	500.00	1411.53	600.00	
2	Arunachal Pradesh	287.04	438.38		264.50
3	Assam		875.10	200.00	
4	Bihar	1000.00			750.00
5	Chattisgarh	451.91		1080.00	
6	Gujarat	500.00	500.00		873.22
8	Haryana	813.00		469.20	
9	Himachal Pradesh	51.00	941.00	571.00	
10	Jammu & Kashmir		500.00		175.00
11	Jharkhand			500.00	
12	Karnataka		808.26		1160.00
13	Kerala	400.82	469.85	1000.00	500.00
14	Madhya Pradesh	688.06	1728.00	2400.40	1981.00
15	Maharashtra	706.18		100.00	
16	Manipur	153.58	424.00	650.00	534.02
17	Meghalaya	414.00			
18	Mizoram	105.00	206.32	250.00	177.95
19	Nagaland	157.56	451.10	648.30	475.10
20	Orrisa		700.00	1106.00	
21	Punjab	1500.00			600.00
22	Rajasthan			500.00	
23	Sikkim	113.65	149.40	500.00	
24	Tamil Nadu	1044.85	1000.00	2376.40	
25	Telangana	340.00	55.70	500.00	
26	Tripura			551.00	
26	Uttar Pradesh	1784.70	1000.00	1000.00	200.00
27	Uttranchal			500.00	
28	West Bengal	386.17	1171.36	400.00	
	<b>Total</b>	<b>11397.52</b>	<b>12830.00</b>	<b>15902.30</b>	<b>8176.57</b>

\*National Programme Breeding initiated as a component of National Programme for Bovine Breeding and Dairy Development during February 2014 for genetic upgradation of bovine population on priority basis. Funds also include funds released under Rashtriya Goukul Mission.

**Annexure-III****Details of releases made during the year 2014-15 & 2015-16 under National Livestock Mission**

(Rs In Lakhs)

States/UT	Year 2014-15	Year 2015-16
Andhra Pradesh	326.24	-
Bihar	692.75	-
Chattisgarh	112.50	1034.63
Gujarat	1500.00	-
Haryana	704.48	-
Himachal Pradesh	285.18	-
Jharkhand	700.00	-
Karnataka	-	746.49
Madhya Pradesh	1664.50	-
Maharashtra	827.42445	500.00
Odisha	525.69	519.65
Punjab	393.50	-
Rajasthan	-	438.817
TamilNadu	1242.90	486.87
Telangana	276.74	-
Uttar Pradesh	813.43875	-
Uttarakhand	-	410.542
West Bengal	2067.65	-
Puducherry	50.00	-
Arunachal Pradesh	256.23	206.00
Assam	452.38	-
Meghalaya	143.25	87.14
Manipur	-	55.24
Mizoram	68.00	-
Nagaland	619.11	454.26
Sikkim	51.03	197.36
Tripura	400.00	-
NABARD	13949.15	4820.00
<b>TOTAL</b>	<b>28122.14</b>	<b>9956.99</b>

State	Number of animals assisted under CTB				No. of Poultry Farm Assisted				Number of State sheep/goat farm assisted				Number of State pig farm assisted				Fund Release for Import of germplasm			
	2014-15		2015-16		2014-15		2015-16		2014-15		2015-16		2014-15		2015-16		2014-15		2015-16	
	P	F	P	F	P	F	P	F	P	F	P	F	P	F	P	F	P	F	P	F
Arunachal Pradesh	2	57.41																		
Assam													6	207.95						
Odisha			1						1	24.75	1	48.00								
Jharkhand					2	113														
Nagaland					1	62.5			1	60.0	1	40.00	2	90.00	3	123.04				
Himachal Pradesh					2	47.25														
Puducherry					1	25.4														
Tripura					5	56.25							3	45.75			12	146.72		
Karnataka							3	19.13												
Haryana									1	115.5			1	57.38						
West Bengal									1	35.4										
Chattishgarh											1	40.5			1	33.00				
Telengana																				
Tamilnadu													1							
Meghalaya													3	108.00	2	48.60				
Mizoram													2	68.00						
Manipur															2	55.24				
Uttar Pradesh			1	25.0																
<b>Total</b>	<b>2</b>	<b>57.41</b>	<b>2</b>	<b>25.0</b>	<b>11</b>	<b>304.4</b>	<b>3</b>	<b>19.13</b>	<b>4</b>	<b>235.65</b>	<b>3</b>	<b>128.5</b>	<b>18</b>	<b>577.08</b>		<b>259.88</b>				

- **Note:** P is Physical no. of farms assisted or breeds conserved  
F is Financial or the amount released to the State in lakhs

**Annexure IV**

<b>Sl. No</b>	<b>Livestock Health and Disease Control (LH&amp;DC)</b>	<b>Funding pattern Upto 2014-15</b>	<b>Funding pattern 2015-16 onwards</b>
i.	Assistance to States for Control of Animal Diseases (ASCAD)	75% Central Govt share for States	60% Central Govt share for States
		90 % Central Govt share for North East States	90 % for 3 Himalayan and North East States
		100% for UTs.	100% for UTs.
		For training & control of emergent & exotic diseases, 100% central grants will be provided. However, Payment of compensation to farmers for culling of birds, elimination of infected animals, destruction of feed/eggs including operational cost will be (50:50 basis)	For training & control of emergent & exotic diseases, 100% central grants will be provided. However, Payment of compensation to farmers for culling of birds, elimination of infected animals, destruction of feed/eggs including operational cost will be (50:50 basis)
ii.	National Project on Rinderpest Surveillance and Monitoring (NPRSM)	100% Central Government share	100% Central Government share
iii.	National Animal Disease Reporting System (NADRS)	100% Central Government share	100% Central Government share

iv.	Foot and Mouth Disease Control Programme (FMD-CP)	100% Central Government share	60% for States
			100% for UTs
v.	Peste des Petits Ruminants Control Programme (PPR-CP)	100% Central Government share	60% for States
			90 % for 3 Himalayan and North East States 100% for UTs
vi.	Brucellosis Control Programme (Brucellosis- CP)	100% Central Government share	60% for States
			90 % for 3 Himalayan and North East States 100% for UTs
vii.	Establishment and Strengthening of existing Veterinary Hospitals and Dispensaries (ESVHD).	75% Central Government share for States	60% for States
		90 % Central Government share for North East States	90 % for 3 Himalayan and North East States
		100% Central Government share for UTs	100% for UTs
viii.	Professional Efficiency Development (PED)	50% Central Government share for States	50% for States
		100% Central Government share for UTs & Veterinary Council of India	100% for UTs & Veterinary Council of India
ix.	Classical Swine Fever Control Programme (CSF-CP)	100% Central Government share	90% Central Government share for NE States

**Funding Pattern for National Livestock Mission**

<b>Name of the Scheme</b>	<b>Share of assistance upto 2014-15</b>	<b>Share of assistance 2015-16 onwards</b>
Conservation of threatened breeds	100% Central Government share	60% Central Government share
Strengthening and modernization of sheep/goat, poultry or pig farms	75% Central Government share for State Govt. farms	60 % Central Government share
Strengthening and modernization of piggery farms in North eastern region	90% Central Government share	90% Central Government share